

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**DAILY CAUSE LIST DATED 11.09.2019 (WEDNESDAY)**  
**COURT III**  
**10:30 AM**

**In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical).**

**For Judgment**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) (Ins) No.204 of 2019	P.Vijay Kumar Vs. Priya Trading Company & Ors.	R.V. Yogesh	Sangram Patnayak-R1

**For Hearing**

2.	Comp. App. (AT) No. 235 of 2018	Tirumala Infrabuild Pvt. Ltd. &Ors. Vs. IDIO Construction & Industries (India) Ltd. &Ors.	Nilanjan Chatterjee	Shankar Dayal Singh-R16
3.	Comp. App. (AT) No. 38 of 2019	Hewlett Packard Enterprise India Pvt. Ltd. Vs. The Registrar of Companies, Bangalore, Karnataka <b>With</b>	Varuna Bhanrale	P.S. Singh
4.	Comp. App. (AT) No.67 of 2019	Neelam Dhawan & Anr. Vs. The Registrar of Companies, Bangalore, Karnataka & Anr. <b>With</b>	Shankh Sengupta	P.S.Singh
5.	Comp. App. (AT) No.68 of 2019	Som Prakash Satsangi Vs. The Registrar of Companies, Bangalore, Karnataka & Anr.	Shankh Sengupta	P.S.Singh
6.	Restoration Application No.14 of 2019 in Comp. App. (AT) No.75 of 2019	Old lane India Cyprus Fund II Ltd. Vs. Rudradev Infopark Pvt Ltd & Ors. <b>With</b>	Nikita	Mithun Verghis
7.	Contempt Case (AT) No.18 of 2019 in Comp. App. (AT) No.75 of 2019	Old lane India Cyprus Fund II Ltd. Vs. Rudradev Infopark Pvt Ltd & Ors.	Nikita	Mithun Verghis

**12:00 Noon**

**For Hearing (Part Heard)**

<b>8.</b>	Comp. App. (AT) No. 379 of 2018	Satori Global Ltd. & Anr. Vs. Shailja Krishna & Ors.  <b>With</b>	Swapnil Gupta	Ankur Mittal-R1 Ujjwal Banerjee-R4
<b>9.</b>	Comp. App. (AT) No. 395 of 2018	Manjula Jhunhunwala Vs. Shailja Krishna & Ors	Ujjal Banarjee Akash Khuran	Ankur Mittal

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**By Order**

**-sd/-  
Registrar**